Annexure-1 List of secured financial creditors

(Amount in ₹)

s of claim received Details of claim admitted Amount of Amount of Claim			
f Amount claimed Amount of claim admitted Amount of claim by security Petrol Pe	claim under if any verification	laim under erification	if any
interest interest guarantee amount of dues, relinquishe claims that			
d? admitted may be (Yes/No) set off			
1. Bypothecation of stock and Book debts Current Assets and all other present and finance assets of the Months of the Park Park Angles with other consortions hashes. 2. Bypothecation of Plant & Machinery and other mounds Assets on Par Para Langue with other comortium banks. 3. Equiphed Montage of Inad encurring 30.3572 3. Expended Montage of Inad encurring 30.3572 4. So I. S. Short No 2. & E. Short No 2. & I. Short No 3. & I. Shor			
f. Mis Monet Vyapar Pvt Ltd. g. Mis Deepraj Wnimary Pvt. Ltd.			
h. M/s Manimaya Holding Pvt. Ltd. 21 39,35,62,383.28 39,35,62,383.28 Secured 39,35,62,383.28 Yes i. M/s Janpragi Commodities Pvt. Ltd 0 0 0	0	,	
A. Primary Security (i) Pari Passa finite charge on inventory cum book debt/ current assets of the Company (both present and future) (ii) Pari pass finit charge on P& M and other movable assets and equitable mortage of factory land and building of the company (both present and future). Valuation is Re-93-15 covers as per valuation report dates 2009/2018			
B. Collateral Security 1 Part Params second charges on P. & M and other morehibe assets and equitable mortage of fictory and and building of the Company (both persent and future) for Term Lenders 10 part Param first charge on inventory cum book debt' current sustes of the Company (both present and future) for Term Lenders 10 part Param first charge on inventory cum book debt' current sustes of the Company (both present and future) for Term Lenders 10 part Params 1			
Prime Security for the Connocitium Prime-First Paripusa charge on current assets both present and finite with other landers. The state of the stat			
21 92.29.90.071.00 88.07.12.071.00 Secured 88.07.12.071.00 Yes i.Ms. Ampragi Commodities Pvt. Ltd 0 0 0 4.22.78.000 21 2.41.36.15.076 2.268.724.864.17 2.268.724.864.17 Prime Security: 0 0 0			₩
Pain Paus charge on the current assets of the Company. Collaterals. List Parigue and Se bailding of Mis. Kalinoor List Parigue and Se bailding of Mis. Kalinoor List Parigue receiver Plat List Consort at WHIDCE. Falls Institutinal Convols Center, Plane II, as I Palta Dat South 24 Pariguana West Benegud. List pair pass charge on Plant & Machinery located at the old. Peting or 100% promoter's share of the Company.			
	n	0	0

5 Union Bank along	3	0.08.21		1,59,00,00,634.27		1,59,00,00,634.27		1. Pari- passu 1st Charge by way of Hypothecation on	0	0	0		
with Corporation							l	entire Raw Materials, stock in process, finished					
Bank							l	goods, semi finished goods, spares and stores,					
							l	consumables, stock in trade, receivables and other					
							1	chargeable current assets of the Company both					
							1	present and future with other working Capital Banks.					
							1	2. Pari-passu 1st charge over entire					
							1	movable/immovable fixed assets of the Company ie					
							1	land & Building, plant & Machinery and Other fixed					
							1						
							1	assets (Total Area: 30.3672 acres) of the company					
							1	located at Mouza (1) Ramnagar, J.L. No 18 Sheet No.					
							1	2 & (ii) Birpana, J.L. No. 19, P.S Ramanagar,					
							1	District- South 24 Parganas Comprising plot Nos. A					
							1	& B according to site plan of Falta Sector-V					
				1	l	l	I	Industrial Growth Centre with other consortium			l		
				1	l	l	I	banks.			l		
				1	l	l	I	3. Pari-passu 2nd Charge over entire			l		
				1	l	l	I	movable/immovable fixed assets of the company i.e.			l		
							l	land and building, plant and machinery and other					
							1	fixed assets (Total Area: 30.3672 acres) of the					
							1	Company located at Mouza (1) Ramnagar, J.L. No 18					
							1						
							1	Sheet No 2 & (ii) Birpana J.L. No. 19, P.S					
							1	Ramanagar, District- South 24 Parganas Comprising					
							1	plot Nos. A & B according to site plan of Falta Sector					
							1	V Industrial Growth Centre with other consortium					
							1	banks.					
							l	4. Pledge of shares held by promoters with other					
							1	Consortium Banks.					
							1						
							l						
			1,67,68,99,416.27		Secured		Yes					8.68.98.782.00	
6 Punjab National	3	1.08.21	360371883.1	343629993.1		343629993.1	yes	Primary	0	0	0		
Bank e OBC				1	l	l	I	i) Working Capital: Pari passu first charge on			l		
				1	l	l	1	inventory cum book debts/current assets of the			l		
				1	l	l	I	company (both present and future)			l		
				1	l	l	I	ii) Term Loan: Pari Passu first charge on Plant &			l		
				1	l	l	I	Machinery and other movable assets and EMG of			l		
				1	l	l	I	factory land & building of the company (both present			l		
				1	l	l	I	& future)			l		
				1	l	l	I				l		
				1	l	l	I	Collateral			l		
				1	l	l	I	i) Pari passu 2nd charge on P & M and other movable			l		
				1	l	l	I	assets and EM of factory land & building of the			l		
				1	l	l	I	company (both present and future) for WC lenders.			l		
				1	l	l	I	ii) Term Loan: Pari-passu 2nd charge on			l		
				1	l	l	I	inventory/receivables of the company for tem lenders.			l		
						l	1	1					
					Secured							1.67.41.890.00	

7	ICIC	I Bank	28.08.21	411122680.8	392033405.8		392033405.8	yes	Original Facilities:	0		0	0			
									Bilateral Arrangement:							
									For working capital facilities of Rs. 210.0 million.							
									•First pari-passu charge over the entire current assets							
								l	of the Company.							
									*Second pari-passu charge on the fixed assets of the							
									Company.							
									*Personal Guarantee of Mr. Vijay Bothra, Mr. Vivek							
									Dugar, Mr. Prashant Bothra and Mr. Motilal Dugar.							
									Charge over the current assets and movable assets							
									have been created on June 24, 2011.							
									mare occur element on June 24, 2011.							
									Deeds of Guarantee was executed on June 30, 2011.							
									Charge over immovable properties of the Company							
									was created on March 16, 2012.							
									Consortium Arrangement: For working capital							
									Consortium Arrangement: For working capital facilities of Rs. 190.0 million.							
									facilities of Rs. 190.0 million.							
									•First pari-passu charge over the entire current assets							
									of the Company.							
									*Second pari-passu charge on the fixed assets of the							
									Company.							
				1			l	I	*Personal Guarantee of Mr. Vijay Bothra, Mr. Vivek						1	
									Dugar, Mr. Prashant Bothra and Mr. Motilal Dugar.							
				1			l		*Exclusive charge of ICICI Bank over 1,700,000						1	
									shares of PNB Metlife India Insurance Company							
						Secured			Limited pledged by Manimaya Holdings Private					1,90,89,275.00		
				8,38,45,12,186.34	7,96,70,57,597.34									41,74,54,589.00		